# NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISMY- MEMBER (TECHNICAL)

#### ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 215/252/HDB/2017
NAME OF THE COMPANY	Bodapati Control Systems Private Limited
NAME OF THE PETITIONER(S)	Bodapati Control Systems Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

### Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
L. Dhanamjay Reen	PCS	L. d. Rugen	hin
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### Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## **ORDER**

Heard. Shri L.Dhananjay Reddy, Learned PCS for Petitioner.

C.A. disposed of by a separate order.

Member (T)

Member (J)

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